

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-3013(ND)/2019
IA/3426/2020

IN THE MATTER OF:

M/s. Reach International ... Applicant/Petitioner

Versus

M/s. Altech Infrastructure (P) Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 06.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 14.12.2020.


(T.S SINGH)
COURT OFFICER